

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-105/2001/11614 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated Guwahati the 9th December, 2024.

Sub: **Restricted Holiday and Casual leave.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/907/E, dtd. 03.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **Restricted Holiday on 12.12.2024 as well as casual leave on 13.12.2024 and 16.12.2024, along with station leave permission from the morning of 12.12.2024 till the morning of 17.12.2024** has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati, and in his absence, the District & Sessions Judge, Kamrup (Metro) shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-105/2001/11615-11618 /A, dated , 09-12-24

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
3. The District & Sessions Judge, Kamrup (Metro), Guwahati.
- ✓ 4. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

